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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 107/15	TP 138/17	Hearing	391 / 394	Richmond Consultancy Services Pvt. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
23.	V. RAJINI 9980059599	Petitioner	
21	Prema Hatti	ROC	

Counsel for petitioner is present. Heard her. Smt. Prema Hatti, Standing Counsel for ROC office is present. Assistant from OL office is present.

Counsel for petitioner is directed to file reply to the report filed by the ROC and also to file synopsis to facilitate the Tribunal to pass necessary orders.

List it on 04.08.2017.


MEMBER (J)


MEMBER (T)